

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
CP(IB)/20(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Belgium Glass and Ceramic Private Limited
V/s
Capson Tiles Private Limited

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr.. Ritesh Patadia, Adv. a.w Ms. Ridhi Vadgama, Adv.
For the Respondent : Mr. Arjun Padhiyar, Adv.

ORDER

Heard Ld. Counsels for both sides.

Ld. Counsel for the applicant is directed to file bank statement certifying that these invoices are not paid within one-week.

List for further consideration on 02.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)